

COURT-II
IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)

APPEAL NO. 257 OF 2015 &
IA NO. 252 OF 2018

Dated : 31st May, 2018

Present: Hon'ble Mr. Justice N.K. Patil, Judicial Member
Hon'ble Mr. S.D. Dubey, Technical Member

In the matter of:

M/s Jaiprakash Power Ventures Ltd. Appellant(s)
Vs.
Madhya Pradesh Electricity Regulatory Commission & Respondent(s)
Ors.

Counsel for the Appellant(s) : Mr. Sanjay Sen, Sr. Adv.
Mr. Sakya Singha Chaudhuri
Mr. Avijeet Lala
Ms. Molshree Bhatnagar
Mr. Ashok Shukla

Counsel for the Respondent(s) : Ms. Mandakini Ghosh
Ms. Ritika Singhal for R.1

Mr. Nitin Gaur
Ms. Anuradha Mishra for R-2

ORDER

List this matter for hearing on **08.08.2018**, as agreed by the learned counsel appearing for both the parties.

(S.D. Dubey)
Technical Member
Bn/kt

(Justice N.K. Patil)
Judicial Member